NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal (AT) (Insolvency) No. 707 of 2020

IN THE MATTER OF:

M/s Solenis Chemicals (India) Pvt. Ltd. ...Appellant

Versus

M/s Arjun Pulp and Paper India Pvt. Ltd. ...Respondent

For Appellant: Mr. Chetan Tripathi, Advocate.
For Respondent: Mr. Rohan Rajasekaran and Mr. Kartik Malhotra, Advocates.

O R D E R
(Virtual Mode)

22.09.2020 Learned counsel for the Appellant states that arguing counsel is not available and seeks time. One last opportunity is granted.

Next date, the Appeal should be argued.

List the Appeal 'For Admission (After Notice)' on **19th October, 2020.**

[Justice A.I.S. Cheema]
Member (Judicial)

[Justice Anant Bijay Singh]
Member (Judicial)

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